

ITEM NO.29

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2189/2024

SOHAN LAL

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 18-10-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Anupam Mishra, AOR

For Respondent(s)

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.

Mr. Umesh Kumar Khaitan, AOR
Mr. Abhishek Bansal, Adv.
Ms. Monalika, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Both the respondents are duly represented.

Await original records from the High Court as well as
Trial Court. Reminder be issued.

Ld. counsel for respondent No.2 has sought time to file
counter affidavit. Be filed within four weeks.

List again on 05.02.2025.

SUJATA SINGH
Registrar

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